

COURT NO. 14**THE HONOURABLE SRI JUSTICE NAGESH BHEEMAPAKA**

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
1	MACMA/1123/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition)	Anyapaka @ Andhepaka Yadamma, Vs A.Adhithya Reddy,	C MOHAN PRAKASH		NALGONDA
2	MACMA/1124/2026 IA 1/2026(Dispense with Petition)	Smt.Adepu Gangamani Vs Sri Kandula Rajasheker	KULDEEP JADHAV		NIZAMABAD
3	MACMA/1126/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	Chola MS General Insurance- company Limited Vs Gummula Gangamani @ Arra Gangamani,	BURUJU PAPA REDDY		ADILABAD
4	MACMA/1127/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition)	Pradeep Kumar Nikam, Vs Mohammed Ghouse Ahmed Ullah,	PALADUGULA ARPITHA		HYDERABAD
5	MACMA/1128/2026 IA 1/2026(Dispense with Petition)	Jagappa alias Jagadish (died per LRs) Vs Harjindar Singh	JAGATHPAL REDDY KASI REDDY		HYDERABAD
6	MACMA/1129/2026 IA 1/2026(Dispense with Petition)	Gandla Srinivas Vs United India Insurance Company Limited,	KULDEEP JADHAV		NIZAMABAD
7	MACMA/1132/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition)	Raichur Satwik Vs Pulipyaka Siddiramulu	M RAMALINGESWARA REDDY		HYDERABAD
8	MACMA/1133/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Condone Delay Petition)	P. Lakshmaiah alias Laxman Goud Vs Sharandeep Singh Kasthuria	JAGATHPAL REDDY KASI REDDY		HYDERABAD
9	MACMA/1134/2026 IA 1/2026(Dispense with Petition)	Thate Ruchitha Vs T.Santhosh Kumar	KULDEEP JADHAV		NIZAMABAD
10	MACMA/1135/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M/S HDFC ERGO General Insurance Company Ltd. Vs Nenavath Padma @ Pipili	PAVAN KUMAR V YADAVALLI		HYDERABAD
11	MACMA/1137/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Enhancement Petition)	Juvvali Bhadramma, Vs Daravath Naresh,	SETTIPALLI SRUTHI		MAHABUBAB AD

12	MACMA/1138/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition)	Rekula Mahesh Vs Narayana Education Society	P RADHIVE REDDY	NIZAMABAD
13	MACMA/1139/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Enhancemen t Petition)	Jinigala @ Malleboena Nagamani Vs Ardala Sambaiah	C MOHAN PRAKASH	NALGONDA
14	MACMA/1141/2026 IA 1/2026(Dispense with Petition)	Kore Yadamma, Vs Chintakayala Shankar,	C MOHAN PRAKASH	NALGONDA
15	MACMA/1144/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shriram General Insurance Co.Ltd Vs E. Rajya Laxmi	KONDADI AJAY KUMAR	HYDERABAD
16	MACMA/1145/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	ICICI Lombard General Insurance Company Limited. Vs Kathula Prameela	HARINATH REDDY SOMA	NALGONDA
17	MACMA/1147/2026 IA 1/2026(Dispense with Petition)	Sangi Kantha Rao, Vs Akshay Kumar Paramkusham,	P RADHIVE REDDY	NIZAMABAD
18	MACMA/1148/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition)	Kore @ Kanchu Sravani Vs Sunil Kumar Yellanki	A V K S PRASAD	KARIMNAGAR
19	MACMA/1149/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Enhancemen t Petition)	Appidi Venkata Reddy Vs Vemula Venkateswarlu,	SETTIPALLI SRUTHI	KHAMMAM
20	CRP/2620/2026 IA 1/2026(Stay Petition)	Syed Saleem, Vs M/s.Swarnavarshini Chit Fund India	ALLURI RAGHU RAMA ARAVA	MANCHERIAL
21	CRP/2628/2026 IA 1/2026(Injunction Petition)	Sri Vallala Somanadham Vs Sri Bodduna Rakesh	VIJAY KUMAR PANUGANTI	KUMURAM BHEEM ASIFABAD
22	CC/4271/2026	A. Srinivas Kumar Vs Mr. Saroj Ranjan Nayak	ALAPATI AMULYA	HYDERABAD
23	WP/27935/2026 IA 1/2026(Direction Petition)	Palaki Umavathi Vs Northern Power Distribution Company Limited,	KONDADI AJAY KUMAR	ADILABAD
24	WP/27940/2026 IA 1/2026(Suspension Petition)	P. Sharath @ Polaboina Sharath Kumar Vs Telangana State Road Transport Corporation	BAGLEKAR AKASH KUMAR	NALGONDA
25	WP/28001/2026 IA 1/2026(Stay Petition)	KatamoniSudhakar Goud Vs The State of Telangana	L V S NAGARAJU	GP FOR ENERGY NAGARKURN OOL

26	WP/28091/2026 IA 1/2026(Direction Petition)	Heena Parveen, Vs The State of Telangana,	ABDUL KABEER	GP FOR ENERGY	HYDERABAD
27	WP/28137/2026 IA 1/2026(Direction Petition)	Sadiya Haleema Vs The State of Telangana,	MD FASIUDDIN	GP FOR ENERGY	KARIMNAGAR
28	WP/28211/2026 IA 1/2026(Direction Petition)	Chilpi Reddy Venkatamma, Vs The State of Telangana,	MOKILLA SRINIVAS REDDY	GP FOR ENERGY	NALGONDA
29	WP/28216/2026 IA 1/2026(Suspension Petition)	Shameem Sultana Vs The State of Telangana	NIKITA GOENKA		HYDERABAD
30	WP/28273/2026 IA 1/2026(Direction Petition)	Mr. Khaja Shujauddin Vs The State of Telangana	VENTRAPRAGADA ARAVIND	GP FOR ENERGY	MEDCHAL- MALKAJGIRI
<u>FOR APPEARANCE</u>					
31	CC/618/2026 CC/619/2026 CC/620/2026 CC/628/2026 CC/633/2026 CC/636/2026	G. Prabhakar Reddy Vs Sri Sandeep Kumar Sultania, IAS	C SAI REDDY	GP FOR SERVICES III	HYDERABAD
32	CC/619/2026	B. YADIAH Vs SRI SANDEEP KUMAR SULTANIA, IAS	C SAI REDDY	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
33	CC/620/2026	G. RUPENDERA REDDY Vs SRI SANDEEP KUMAR SULTANIA, IAS	C SAI REDDY	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
34	CC/628/2026	L. JAGAN MOHAN REDDY Vs SRI SANDEEP KUMAR SULTANIA, IAS	C SAI REDDY	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
35	CC/633/2026	S. KRISHNA REDDY Vs SRI SANDEEP KUMAR SULTANIA, IAS	C SAI REDDY	GP FOR SERVICES III	HYDERABAD
36	CC/636/2026	T. YALADRI Vs SRI SANDEEP KUMAR SULTANIA, IAS	C SAI REDDY	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
37	CC/2129/2026 IA 1/2026(Dispense with Petition)	Mr. Mahmood Bin Abdullah, Vs Sri B. Shafiullah,	MOHAMMAD ADNAN	GP FOR SOCIAL WELFARE	HYDERABAD
<u>FOR COMPLIANCE</u>					
38	CC/4278/2025	B.Sujani Vs Sri Sandeep Kumar Sultania, I.A.S.	M VASUDEVA RAO	GP FOR SERVICES III	RANGA REDDY
39	CC/2243/2026	B. Ramulu Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	SIDDIPET
<u>FOR DISMISSAL</u>					
40	CC/1655/2018	B.Shankar, Vs Sri Madan Mohan,	K NARAYANA	GP FOR SCHOOL EDUCATION	KHAMMAM RR 1 and 2 notice served.

41	MACMA/456/2025 IA 2/2025(Condone Delay Petition)	Bobbala Bala Narsimhulu Vs The Chairman/Managing Director	V BABY RANI	KALLAKURI SRINIVASARAO (R2)	HYDERABAD R1 NOTICE SENT NOT YET RETURNED R2 APP BY K.SRINIVAS RAO
42	MACMA/346/2026 IA 3/2026(Condone Delay Petition)	Annaram Jyothi Vs Kommera Shravan Kumar	MAHBOOB HUSSAIN	V VENKATARAMI REDDY (R3)	KARIMNAGAR RR 1 TO 3 & 6 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED RR 4 & 5 NOT NECESSARY VIDE C.T.
43	MACMA/359/2026 IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	Govind Dev Rao Patel Vs Smt. Shamshad Bee	RAGAM VISHAL	S CHANDRASEKHAR	ADILABAD RR 1 TO 4 NOTICE SENT NOT YET RETURNED R5 MINOR REP BY R1 R6 NOT NECESSARY VIDE C.T. PROOF OF SERVICE NOT FILED

FOR ORDERS

44	WP/29107/2018 IA 1/2018(Suspension Petition)	M/s Aparna Constructions and Estates Private Limited Vs Southern Power Distribution Company of Telangana Limited	RAVI KUMAR KUNCHALA	N SREEDHAR REDDY (SC FOR TGSPDCL) R VINOD REDDY(SC FOR TSTRANSCO) (R2)	HYDERABAD
45	WP/16971/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition) IA 1/2026(Implead Petition) WP/12648/2021 WP/12711/2021 WP/32989/2022	Prajay Engineers Syndicate Limited Vs The Central Power Distribution Company of A P Limited	ARUVA RAGHURAM MAHADEV	N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	RANGA REDDY
46	WP/12648/2021 IA 1/2021(Direction Petition) IA 1/2025(Vacate Stay Petition) IA 1/2026(Implead Petition)	PRAJAY ENGINEERS SYNDICATE LIMITED Vs THE CENTRAL POWER DISTRIBUTION COMPANY OF A P LIMITED AND 2 OTHERS	ARUVA RAGHURAM MAHADEV	R VINOD REDDY N SREEDHAR REDDY (SC FOR TGSPDCL) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	RANGA REDDY
47	WP/12711/2021 IA 1/2021(Stay Petition) IA 2/2021(Vacate Stay Petition) IA 1/2026(Implead Petition)	PRAJAY ENGINEERS SYNDICATE LIMITED Vs THE CENTRAL POWER DISTRIBUTION COMPANY OF A P LIMITED	ARUVA RAGHURAM MAHADEV	R VINOD REDDY N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) (R2)	RANGA REDDY
48	WP/32989/2022 IA 1/2022(Suspension Petition) IA 2/2022(Direction Petition) IA 1/2025(Vacate Stay Petition)	PRAJAY ENGINEERS SYNDICATE LIMITED Vs SOUTHERN POWER DISTRIBUTION COMPANY OF TELANGANA LIMITED	ARUVA RAGHURAM MAHADEV	N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) N SREEDHAR REDDY (SC FOR TGSPDCL) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	HYDERABAD

49	CC/1221/2024	Edula Laxmi Vs Sri N. Shankar,	RAMU NALLAMOTHU	SAPAVAT SRINIVAS(SC for SC Co Operative Dev Corp Ltd) GP FOR REVENUE (R2)	ADILABAD RR 1 and 2 notice sent through DJ, Adilabad District by speed post and by RPAD not yet returned served.
50	CC/1030/2025 WP/11231/2015	R. Tirupathi Rao Vs V.C. Sajjanar	K RAJYA LAKSHMI	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2)	KARIMNAGAR
51	WP/11231/2015 IA 1/2025(Dispense with Petition) IA 2/2025(Suspension Petition) IA 3/2025(Review Petition)	R. TIRUPATHI RAO, Vs THE MANAGING DIRECTOR,	K RAJYA LAKSHMI	GADDAM SRINIVAS (SC FOR TSRTC) CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2)	-
52	CC/2899/2025 WP/21569/2025	Malukuri Alivelu Vs K. Jana Reddy	BAGLEKAR AKASH KUMAR	PANAKANTI SATISH KUMAR (SC FOR TGSRTC ZONE 111) (R2)	NALGONDA
53	WP/21569/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	MALUKURI ALIVELU Vs TELANGANA STATE ROAD TRANSPORT CORPORATION	BAGLEKAR AKASH KUMAR	PANAKANTI SATISH KUMAR (SC FOR TGSRTC ZONE 111)	NALGONDA
54	WP/32812/2025	Bhanwar Lal Vs State of Telangana	SYED AHMED	GP FOR ENERGY GP FOR ASSIGNMENT (R4) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	HYDERABAD
55	WP/39322/2025 IA 1/2025(Direction Petition)	B.Ram Mohan Rao Vs Telangana State Road Transport Corporation	C RAMACHANDRA RAJU	R ANURAG (SC FOR TSRTC)	MAHABUBNA GAR
56	WP/18273/2026	Pavan Soni, Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF TELANGANA LIMITED (TGSPDCL),	ROHIT SONI	N SREEDHAR REDDY (SC FOR TGSPDCL) GP FOR ENERGY (R4)	HYDERABAD
<u>ADMISSION</u>					
57	CC/1567/2025	Md. Aezaz Ahmed Vs Sri N. Sridhar, IAS,	CH GANESH	GP FOR SERVICES II	NALGONDA
58	MACMA/1583/2025 MACMA/1026/2024	Ameena Firdouse Vs M/s Binjusaria Sponge and Power Pvt.Ltd.	JAGATHPAL REDDY KASI REDDY	C V RAJEEVA REDDY (R2)	RANGA REDDY RR1 & 2 MEMO FILED VIDE USR NO 138156/2025 WITH POSTAL RECEIPT & POSTAL TRACK R 1 NOTICE SENT NOT YET RETURNED R 2 APP BY CV RAJEEV REDDY RR 3 TO 5 NOT NECESSARY PARTY VIDE CT PROOF OF SERVICE NOT FILED.

59	MACMA/1026/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Amendment Petition)	AMEENA FIRDOUSE Vs M/S BINJUSARIA SPONGE AND POWER PVT.LTD	JAGATHPAL REDDY KASI REDDY	VISHAL KEDIA C V RAJEEVA REDDY (R2)	RANGA REDDY R1 APP N.CHANRA SEKHAR R2 MEMO FILED VIDE USR NO 113309/2024 WITH POSTAL RECEIPT
60	MACMA/1814/2025 IA 2/2025(Condone Delay Petition)	Gujja Parameshwari Vs Sirra Kumar Goud,	AJAY KUMAR MADISETTY		HANUMAKON DA RR 1 & 3 NOTICE SENT NOT YET RETURNED R2 NOT NRCESSARY VIDE CT PROOF OF SERVICE NOT FILED
61	MACMA/1860/2025 IA 2/2025(Condone Delay Petition) IA 3/2025(Stay Petition)	Chola MS General Insurance Company Ltd. Vs Guguloth Champla	HARINATH REDDY SOMA		SURYAPET R1 NOTICE SENT NOT YET RETURNED RR2 & 3 UNSERVED MEMO FILED VIDE USR NO 63022/2026
62	MACMA/1879/2025 IA 2/2025(Condone Delay Petition) IA 3/2025(Enhancemen t Petition)	G. Yadamma Vs SVP National Police Academy	B ROJA RAMANI	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD RR 1 & 2 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO.10836/26,P OSTAL RECEIPTS ENCLOSED.
63	CC/2866/2025 IA 1/2026(DELETION PETITION) IA 2/2026(DELETION PETITION) CC/2873/2025 CC/2942/2025 WP/27195/2019	S. Sreedhar Varma Vs Sri. N. Sreedhar, IAS	GUNGALWAR ARUN KUMAR	GP FOR SERVICES II ADDL ADVOCATE GENERAL (R5) ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R2) ADDL ADVOCATE GENERAL (R6)	RANGA REDDY
64	WP/27195/2019 IA 1/2025(Vacate Stay Petition) IA 1/2026(Dispense with Petition) IA 2/2026(Review Petition)	S. SREEDHAR VARMA AND 2 OTHERS Vs THE STATE OF TELANGANA AND 6 OTHERS	GUNGALWAR ARUN KUMAR	GP FOR SERVICES III RAMESH CHILLA RAMESH CHILLA (SC FOR SERVICE MATTERS OF ALL MUNICIPALITIES TELANGANA) (R2) ADDL ADVOCATE GENERAL	RANGA REDDY
65	CC/2873/2025 IA 1/2026(DELETION PETITION) IA 2/2026(DELETION PETITION)	S.RAGHUPATHI REDDY Vs SRI. N. SREEDHAR, IAS	GUNGALWAR ARUN KUMAR	GP FOR SERVICES II	RANGA REDDY

66	CC/2942/2025 IA 1/2026(DELETION PETITION) IA 2/2026(DELETION PETITION)	G.RAVINDER REDDY Vs SRI. N. SREEDHAR, IAS	K UDAYA SRI	GP FOR SERVICES II ADDL ADVOCATE GENERAL (R5) ADDL ADVOCATE GENERAL (R7) ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R2) ADDL ADVOCATE GENERAL (R8) ADDL ADVOCATE GENERAL (R6)	RANGA REDDY
67	CRLP/5071/2025 IA 2/2025(Stay Petition)	Pothagoni Gowtham Goud Vs The State of Telangana	T V RAMANA RAO	PUBLIC PROSECUTOR	RANGA REDDY COUNTER FILED USR NO 78446/2025 COUNTER FILED USR NO 78446/2025 Additional Material Paper CRLPUSR 2026/88749
68	CRLP/5075/2025 IA 2/2025(Stay Petition)	Pothagoni Gowtham Goud Vs The State of Telangana	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD COUNTER FILED USR NO 78448/2025 COUNTER FILED USR NO 78448/2025
69	CC/264/2026 IA 1/2026(DELETION PETITION)	L. Ravi Kumar Vs Sri Rahul Bojja, IAS	A DEEPTHI	GP FOR SERVICES I SRINIVASA SRIKANTH (SC FOR TG GENCO) (R4)	WARANGAL
70	MACMA/319/2026 IA 2/2026(Condone Delay Petition)	Smt. S. Shantha Bai Vs K. Ravi Kumar	R VINOD REDDY		SANGAREDDY RR1 2 & 4 NOTICE SENT NOT YET RETURNED R3 UNSERVED
71	MACMA/345/2026 IA 4/2026(Condone Delay Petition) IA 5/2026(Enhancemen t Petition)	Goddati Butchaiah Vs Sapavath Bankat Lal	SANJEEVA REDDY GARLAPATI		NALGONDA RR 1 TO 4 NOTICE SENT NOT YET RETURNED
72	MACMA/356/2026 IA 2/2026(Condone Delay Petition) IA 3/2026(Amendment Petition)	Kodepaka Ravi Ravinder Vs Thurpati Raja Babu	PALADUGULA ARPITHA	SANJEEV REDDY GILLELA	HANUMAKON DA RR 1 TO 3 NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE FILED SERVED FOR RR 1 & 3 VIDE USR NO.50174/26

73	MACMA/622/2026 IA 2/2026(Condone Delay Petition)	Ganji Narayana Vs Pilladi Sri Venkata Pattabhi Ram Charan	PALLATI CHANDRAMOULI		HYDERABAD RR 1 & 3 NOT NECESSARY VIDE C.T R 2 UNSERVED (LEFT) PROOF OF SERVICE NOT FILED.
74	MACMA/682/2026 IA 2/2026(Condone Delay Petition)	Bodapunti Manusha Vs A.Surender	C MOHAN PRAKASH	PAVAN KUMAR V YADAVALLI (R2)	RANGA REDDY RR1, 3 TO 4 NOTICE SENT NOT YET RETURNED R -2 APP BY A PAVAN KUMAR YADAV MEMO PROOF OF SERVICE FILED VIDE USR - 93834/26
75	MACMA/933/2026 IA 2/2026(Condone Delay Petition)	Syed Yaseen Vs Ideal Industrial Explosives Ltd.	PALADUGULA ARPITHA		HYDERABAD RR 1 TO 3 NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE FILED. VIDE USR NO.87811/26,A LONG WITH POSTAL RECEIPTS & POSTAL TRACK.
76	MACMA/959/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay in Rep) IA 3/2026(Condone Delay Petition) IA 4/2026(Stay Petition) MACMA/954/2026	Kanthala Thirupathi Reddy Vs Marri Komuraiah	G SUNDARESAN		KARIMNAGAR RR 1 TO 5 NOTICE SENT NOT YET RETURNED. MEMO PROOF OF SERVICE FILED VIDE USR 89065/26 ALONG WITH POSTAL RECEIPTS AND POSTAL TRACKS.
77	MACMA/954/2026 IA 2/2026(Condone Delay in Rep) IA 3/2026(Condone Delay Petition) IA 4/2026(Stay Petition)	KANTHALA THIRUPATHI REDDY, Vs MARRI KOMURIAIAH,	G SUNDARESAN		KARIMNAGAR RR 1-8 NOTICE SENT NOT YET RETURNED. MEMO PROOF OF SERVICE FILED VIDE UNSERVED FOR R 4, POSTAL RECEIPTS & POSTAL TRACKS FOR RR 1 TO 3 & 5 TO 8 VIDE USR NO. 89063/26.

78	MACMA/991/2026 IA 2/2026(Condone Delay in Rep)	T. Rajender Vs L. Ramesh	JAGATHPAL REDDY KASI REDDY	HYDERABAD RR 1 & 3 NOT NECESSARY VIDE C.T R 2 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE FILED VIDE USR NO. 92546/26 POSTAL RECEIPTS ENCLOSED.
79	MACMA/996/2026 IA 1/2026(Condone Delay Petition)	B.Madhu (Died) per L.Rs Vs AWAGAMAN ROAD CARRIED LTD.	PENTA PRASHANTH	HYDERABAD RR 1 & 2 SERVED R 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED.
80	MACMA/1005/2026 IA 2/2026(Condone Delay Petition)	Panuganti Shekhar Vs Akunuri Santhosh	K. RAJASHEKAR	ADILABAD RR 1 TO 3 NOTICE SENT NOT YET RETURNED. MEMO PROOF OF SERVICE NOT FILED.
81	MACMA/1012/2026 IA 2/2026(Condone Delay Petition)	Adla Pichamma Vs Vuppala Govardhan Reddy	ANNAPURNA SREERAM	NALGONDA RR 1 & 2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED.
82	MACMA/1014/2026 IA 2/2026(Condone Delay Petition)	Gummula Bheemakka Vs Myakala Lachaiah	R MADHAVI LATHA	JAGTIAL RR 1 & 3 NOTICE SENT NOT YET RETURNED R 2 USERVED (DECEASED) PROOF OF SERVICE NOT FILED.
83	MACMA/1050/2026 IA 2/2026(Condone Delay Petition)	KATTA MADHU @ MADHUSUDHAN REDDY Vs KAMALLA PRASANTH	ANNAPURNA SREERAM	NALGONDA RR 1 & 2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED.
84	MACMA/1079/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition)	Islavath Ramu Vs Badavath Thirupathi,	AJAY KUMAR MADISETTY	HANUMAKON DA RR 1 & 2 NOT NECESSARY VIDE C.T R 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED.

85	CC/1719/2026 IA 1/2026(Leave Petition)	Bandari Surya Prakash Reddy Vs Mr. Ganesh Iyer	BONTHU LOKESH PHANINDRA REDDY	R MANGULAL	HYDERABAD
86	CRP/1795/2026 IA 1/2026(Stay Petition)	Kadasi Spandan Vs Uppu Rayamllu	B ARJUN	KONDADI AJAY KUMAR	MANCHERIAL R1 APP BY KONDADI AJAY KUMAR (18659) R2 NOTICE SERVED AS PER MEMO FILED VIDE USR NO.77707/26
87	CRP/1850/2026 IA 1/2026(Stay Petition)	Madavarapu Krishnaveni Vs Mogili Shankaraiah	KONDADI AJAY KUMAR		MANCHERIAL SR APP BY MOGILI SHANKARIAH MEMO FILED VIDE USR NO. 91761/26
88	CRP/2462/2026 IA 1/2026(Stay Petition)	Borlakunta Ravi Teja, Vs Merugu Venkatesh and others	GATTU VINAY KUMAR		MANCHERIAL R1 TO R4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
89	CC/3711/2026	Karanam Lakshmi Vs Sri.Sandeep Kumar Sultania, IAS	M PHANI KUMAR		SIDDIPET
<u>ADMISSION (ELECTRICITY)</u>					
90	WP/3468/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	KCVR Infra Projects Private Limited Vs Southern Power Distribution Company of TS Ltd	M/S INDUS LAW FIRM	N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) N SREEDHAR REDDY (SC FOR TGSPDCL)	NALGONDA
91	WP/8954/2025 IA 1/2025(Direction Petition) IA 2/2026(Implead Petition)	Perumandla Saroja Vs The State of Telangana	P SAJAN KUMAR	GP FOR ENERGY GP FOR REVENUE (R4) GP FOR HOME (R6) GP FOR REVENUE (R5) A CHANDRA SHAKER (SC FOR NPDCL) (R3)	NIRMAL
92	WP/30374/2025 IA 1/2025(Direction Petition)	Nainaram Seervi Vs The State of Telangana	N MANOHAR	GP FOR ENERGY RVR ASSOCIATES (R7) RVR ASSOCIATES (R8) N SREEDHAR REDDY (SC FOR TGSPDCL) (R4) RVR ASSOCIATES (R6)	SANGAREDD Y
93	WP/32807/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition) IA 3/2025(Vacate Stay Petition)	M/s Tirupathi Containers Vs The State of Telangana	NISHTHA	GP FOR ENERGY N SREEDHAR REDDY (SC FOR TGSPDCL) N SREEDHAR REDDY (SC FOR TGSPDCL) (R3)	RANGA REDDY
94	WP/35642/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	Md. Yousufuddin Vs The Telangana State Southern Power Distribution Company Ltd.	VEDULA CHITRALEKHA	C S N RAJU (R2) C S N RAJU (R1)	HYDERABAD Vakalath filed for Proposed Respondent R3 (implead) by Sri C S N Raju Advocate.
95	WP/2893/2026 IA 1/2026(Stay Petition)	Syed Jahangeer Vs The State of Telangana	B BAL REDDY	N SRUSHMAN REDDY (SC FOR TGSRTC ZONE 1) (R2)	RANGA REDDY

96	WP/19840/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Vacate Stay Petition)	Ws. TATA Institute of Fundamental Research Vs TGSPDCL Corporate Office	G SAMPADA	N SREEDHAR REDDY (SC FOR TGSPDCL) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	MEDCHAL- MALKAJGIRI
97	WP/20315/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	M/s. India Cements Limited Vs Southern Power Distribution Company of Telangana Limited (TGSPDCL)	MAANASA K	N SREEDHAR REDDY (SC FOR TGSPDCL)	NALGONDA
98	WP/21897/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Gadikoya Narasimha Rao, Vs The State of Telangana	KONDAPALLI SYAM SUNDER	GP FOR ENERGY A CHANDRA SHAKER (SC FOR NPDCL) (R2) GP FOR REVENUE (R3) GP FOR REVENUE (R6) GP FOR REVENUE (R5)	KHAMMAM
99	WP/22368/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	Fahad Bin Sayad Vs Northern Power Distribution Company of Telangana Limited	BALA MURALI Y	MANISH KUMAR SHARMA (R8) A CHANDRA SHAKER (SC FOR NPDCL) (R2) MANISH KUMAR SHARMA (R6) MANISH KUMAR SHARMA (R7) MANISH KUMAR SHARMA (R9)	KUMURAM BHEEM ASIFABAD
100	WP/22622/2026 IA 1/2026(Direction Petition)	Vegesna Ramachandra Raju Vs The State of Telangana	KOTHAPALLI SAI SRI HARSHA	GP FOR ENERGY	RANGA REDDY
101	WP/24569/2026 IA 1/2026(Direction Petition)	Sripathi Chiranjeevi, Vs The State of Telangana,	ASHOK KUMAR N	GP FOR ENERGY GP FOR REVENUE (R8) A CHANDRA SHAKER (SC FOR NPDCL) (R4)	JANGAON
102	WP/25869/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	hycons infrastructures india pvt Ltd Vs The State of Telangana	MAGHAM MALLIKARJUN REDDY	GP FOR ENERGY GP FOR MINES AND GEOLOGY (R5) N SREEDHAR REDDY (SC FOR TGSPDCL) (R4)	RANGA REDDY
103	WP/26220/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Smt. Munawar Sultana Vs The State of Telangana,	THAKUR CHANDRA KAMAL SINGH	GP FOR ENERGY	HYDERABAD
104	WP/26788/2026 IA 1/2026(Direction Petition)	Reshma Sultana Vs The State of Telangana	MOHAMMED RAHAIL AHMED	GP FOR ENERGY	HYDERABAD
105	WP/27746/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Nevuri Mamatha, Vs The Northern Power Distribution Company of Telangana Limited (NPDCL)	T SURYA SATISH	A CHANDRA SHAKER (SC FOR NPDCL) GP FOR ENERGY (R2)	RAJANNA SIRCILLA

ADMISSION (CORPORATION)

106	WP/3433/2024 IA 1/2024(Direction Petition)	Damerapally Raghavulu Vs The Telangana State Road Transport Corporation	NALLA MUKUNDA REDDY	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2) GADDAM SRINIVAS (SC FOR TSRTC) (R3) GADDAM SRINIVAS (SC FOR TSRTC) (R2)	KARIMNAGAR
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107	WP/35720/2024 IA 1/2024(Suspension Petition)	Sri Venkataramana Lorry Transport Vs The Telangana State Warehousing Corporation	SRINIVAS BOBBILI	MOD BALU (SC FOR WAREHOUSING CORPORATION STATE OF TELANGANA) KALVALA SANJEEV (SC FOR CENTRAL GOVT) (R6) GP FOR AGRICULTURE (R5) D SRINIVAS (SC FOR FCI) (R2)	NALGONDA
108	WP/32211/2025 IA 1/2025(Direction Petition)	Smt Kalluri Rajani, Vs The Telangana State Industrial Infrastructure Corporation Ltd.	P SRI HARSHA REDDY	M SRIKANTH REDDY (SC FOR TGIIC) GP FOR REVENUE (R5)	HYDERABAD
109	WP/34203/2025 IA 1/2025(Direction Petition)	The FCI Employees Co-op. Housing Society Ltd Vs M/s. Fertilizer Corporation of India Ltd.,	N GANGADHAR	AKA VENKATARAMANA (R3)	PEDDAPALLI
110	WP/8861/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	M/s. Sowbhagya Laxmi Enterprises, Vs The Singareni Collieries Company Limited, (A Government Company),	V MURALI MANOHAR	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) PODILA HARI PRASAD (R4)	HYDERABAD
111	WP/14570/2026	O Santosh Raju Vs The State of Telangana	P NAVEEN BABU	GP FOR INDUSTRIES COMMERCE RAJKUMAR GUMMI (R5) M SRIKANTH REDDY (SC FOR TGIIC) (R3) M SRIKANTH REDDY (SC FOR TGIIC) (R4) GP FOR MCPL ADMN URBAN DEV (R2) RAJKUMAR GUMMI (R6)	HYDERABAD
112	WP/15929/2026 IA 1/2026(Direction Petition)	Kukatpally Area Development Society Vs The State of Telangana	KONDAPARTHY KIRAN KUMAR	GP FOR MCPL ADMN URBAN DEV S SANTOSH KUMAR (R9) GP FOR REVENUE (R4) THE ADVOCATE GENERAL (R3)	MEDCHAL- MALKAJGIRI
113	WP/16328/2026 IA 1/2026(Direction Petition)	J.Umashankar Rao Vs The General Manager	R LAXMINARASIMHA RAO	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	RAJANNA SIRCILLA
114	WP/16681/2026 IA 1/2026(Direction Petition)	M/s Harrison Window Vs The State of Telangana	NAFISA	GP FOR INDUSTRIES COMMERCE M SRIKANTH REDDY (SC FOR TGIIC) (R2) M SRIKANTH REDDY (SC FOR TGIIC) (R3) M SRIKANTH REDDY (SC FOR TGIIC) (R4)	HYDERABAD
115	WP/22668/2026 IA 1/2026(Suspension Petition)	G.Mahender, Vs Telangana State Road Transport Corporation,	C RAMACHANDRA RAJU	R ANURAG (SC FOR TSRTC)	HYDERABAD

INTERLOCUTORY

116	WP/4219/2019 IA 1/2019(Suspension Petition) IA 1/2025(Vacate Stay Petition)	M/s. Meenakshi Infrastructures Pvt Ltd Vs State of Telangana	S V S CHOWDARY	GP FOR ENERGY N SREEDHAR REDDY (SC FOR TGSPDCL) N SREEDHAR REDDY (SC FOR TGSPDCL) (R4)	RANGA REDDY
117	WP/39655/2022 IA 1/2022(Stay Petition) IA 1/2023(Vacate Stay Petition)	Granite Mart Ltd., Vs Southern Power Distribution Company of Telangana Limited And 3 others	T P ACHARYA	R VINOD REDDY(SC FOR TSTRANSCO)	MEDAK

118	MACMA/234/2024 IA 4/2024(Vacate Stay Petition) IA 1/2026(Permission Petition)	HDFC ERGO General Insurance Co. Ltd. Vs B. LALITHA	A RAMAKRISHNA REDDY	B ROJA RAMANI	HYDERABAD RR 1 TO 4 APP BY B.ROJA RAMANI R5 UNSERVED R6 NOTICE SENT NOT YET RETURNED
119	MACMA/910/2025 IA 3/2025(Stay Petition) IA 1/2026(Permission Petition)	Magma HDI General Insurance Company Ltd. Vs Seelam Sujatha	HARINATH REDDY SOMA	GUNDLAPALLI V S S S SRUTHI	KHAMMAM RR1 TO 3 APP BY GUNDLAPALLI VSS.SRUTHI R4 UNSERVED (ADDRESSEE LEFT) R5 SERVED
120	MACMA/1831/2025 IA 3/2025(Stay Petition)	Reliance General Insurance Company Ltd Vs Palli Renuka	HARINATH REDDY SOMA	B ARJUN RAO	RAJANNA SIRCILLA RR 1 TO 3 APP BY B.ARJUN RAO RR4 & 5 SERVED
121	MACMA/100/2026 IA 4/2026(Vacate Stay Petition)	M/s. National Insurance Company Limited Vs M.Akkamma	G RAJKUMAR	MATTAM RAM MOHAN	HYDERABAD RR1 AND 2 APP M.RAM MOHAN R3 UNSERVED R4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
122	MACMA/467/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	M/s.Shriram General Insurance Company Limited. Vs Katakam Sri Lakshmi	G RAJKUMAR		KHAMMAM RR1 & 2 SERVED

INTERLOCUTORY (REVIEW PETITIONS)

123	CC/495/2025 IA 1/2026(Re-Open Petition) IA 2/2026(Direction Petition)	V.Srinivas Reddy, Vs Sri Nagireddy Srinivas Reddy,	P NARASIMHA	ANJALI AGARWAL (SC FOR ENFORCEMENT DIRECTORATE)	HYDERABAD
124	WP/17081/2026 IA 4/2026(Recall Petition) IA 5/2026(Implead Petition) IA 6/2026(Steps Petition)	Guntupalli Koteswar Rao Vs The State of Telangana	KOTHAPALLI SAI SRI HARSHA	GP FOR REVENUE	HYDERABAD

FINAL HEARING

125	MACMA/603/2024 X-OBJ/26/2026	The Reliance General Insurance Co. Ltd Vs Serikar Mallika	A RAMAKRISHNA REDDY	PASHAM SRINIVASULU	HANUMAKON DA RR 1 TO 5 APP BY PASHAM SRINIVASULU RR 6 & 7 UNSERVED (LEFT) R4 MINOR REP BY R1 at court
126	X-OBJ/26/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Enhancemen t Petition)	SERIKAR MALLIKA Vs THE RELIANCE GENERAL INSURANCE CO. LTD.	PASHAM SRINIVASULU		HANUMAKON DA

PART-HEARD

127	WP/5534/2017 IA 1/2017(WPMP 6749/2017)(Direction Petition) IA 4/2017(WPMP 47198/2017)(Extensi on Petition)	CH.MUTHAMMA, NALGONDA DIST AND 14 OTHERS Vs DIST TRIBAL WELFARE OFFICER, NALGONDA DIST AND 3 OTHERS	ARVIND KUMAR KATA	GP FOR SOCIAL WELFARE GP FOR SERVICES I (R28)	NALGONDA
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INFRACTUOUS MATTERS

128	WP/31394/2017 IA 1/2017(WPMP 39110/2017)(Suspend sion Petition)	Bandi Harinath Babu Vs The Singareni Colories Company Limited Red Hills, Hyderaba	P NAGENDRA REDDY	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KHAMMAM
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SPECIALY IDENTIFIED CASES

129	WP/14233/2013 IA 4/2013(WPMP 76867/2013)(Vacatio n Motion Letter) IA 1/2015(WPMP 35268/2015)(Implea d Petition) IA 1/2018(Vacate Stay Petition)	GOLDEN JUBILEE HITELS LIMITED, HYD Vs SPL CHIEF SECRETARY, DEPT OF YA, HYD AND ANOTHER	T VIJAYA KUMAR REDDY	ADDL ADVOCATE GENERAL K UDAYA SRI (R17) K UDAYA SRI SRINIVAS CHITTURU (R16)	HYDERABAD
130	WP/10318/2017 IA 1/2017(WPMP 12787/2017)(Suspend sion Petition)	GOPINATH C, HYD Vs PRL SECY, ENERGY DEPT., HYD AND 5 OT	PILLADA SATYANARAYAN	GP FOR ENERGY V NARASIMHA GOUD(SC FOR HMDA) (R16) GP FOR MCPL ADMN URBAN DEV (R15) P PRASAD (SC FOR TGERC) (R3) N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) (R14)	RANGA REDDY
131	WP/32097/2017 IA 1/2017(WPMP 39965/2017)(Directio n Petition)	M/S. SRI RAGHAVENDRA FERRO ALLOYS P. LTD. Vs M.D., TS SPDCL AND 2 ORS.	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO) (R35)	NALGONDA
132	WP/44682/2017 IA 1/2017(Direction Petition) IA 2/2017(-)	TALARI BHARATH KUMAR Vs THE STATE OF TELANGANA	THADIKONDA KOTESHWARA PRASAD	GP FOR ENERGY GP FOR REVENUE (R3) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	RANGA REDDY
133	WP/34047/2018 IA 1/2018(Direction Petition) IA 2/2018(Direction Petition) IA 1/2021(Fix an Early Date) IA 1/2025(Direction Petition)	M Raghava Rao Vs Union of India	MAYUR MUNDRA	ARVIND KUMAR KATA (Sr SC FOR CENTRAL GOVT) S V RAMANA (R4) S V RAMANA (R2) S V RAMANA (R3)	RANGA REDDY R4 UNSERVED ,::

AT 2.15 PM

134	WP/6873/2023 IA 1/2023(Suspension Petition) WP/4987/2018 WP/5184/2018 WP/8857/2021 WP/18225/2026 WP/18229/2026 WP/18876/2022 WP/22116/2021 WP/33545/2025	S R Naik Nagar Welfare Association Vs The State of Telangana	V VENKATA MAYUR	GP FOR INDUSTRIES COMMERCE M SRIKANTH REDDY (SC FOR TGIIC) (R2) GP FOR REVENUE (R4) M SRIKANTH REDDY (SC FOR TGIIC) (R3) PRABHAKAR PERI (R8) THE ADVOCATE GENERAL (R1) ALI FARAZ FAROOQUI (R9) N GANGADHAR (R7) MANJARI S GANU (R10) RAVIKANTH SHINDE (R6)	MEDCHAL- MALKAJGIRI HCJ NOTE
135	WP/4987/2018 IA 1/2018(Direction Petition)	SMT. SRIDEVI POLAVARAPU Vs TELANGANA STATE INDUSTRIAL INFRASTRUCTURE CORPORATION LIMITED,	S ASHOK ANAND KUMAR	M SRIKANTH REDDY (SC FOR TGIIC) GP FOR LAND ACQUISITION (R3)	RANGA REDDY ALI FAROOQ (2823) FOR RESPONDEN T NO. 5
136	WP/5184/2018 IA 1/2018(Direction Petition)	NATIONAL ENGINEERING WORKS Vs TELANGANA STATE INDUSTRIAL INFRASTRUCTURE CORPORATION LTD.	ALI FAROOQ	M SRIKANTH REDDY (SC FOR TGIIC)	HYDERABAD M/s.G RAGHUPATHI REDDY for pro-R2 ALI FAROOQ (2823) FOR RESPONDEN T NO. 2 VIDE VAKALAT USR 74242 OF 2021 ON 24- 11-2021
137	WP/8857/2021 IA 1/2021(Direction Petition) IA 2/2021(Suspension Petition)	M/S. SUPER OLEFINS PRIVATE LIMITED Vs STATE OF TELANGANA AND 2 OTHERS	PRABHAKAR PERI	GP FOR INDUSTRIES COMMERCE M SRIKANTH REDDY (SC FOR TGIIC) (R2) M SRIKANTH REDDY (SC FOR TGIIC) (R3)	HYDERABAD
138	WP/22116/2021 IA 1/2021(Suspension Petition)	NATIONAL ENGINEERING WORKS Vs THE STATE OF TELANGANA AND 6 OTHERS	ALI FAROOQ	GP FOR MCPL ADMN URBAN DEV PRABHAKAR PERI (R7) M SRIKANTH REDDY (SC FOR TGIIC) (R6) M DHANANJAY REDDY (SC FOR GHMC) (R4)	HYDERABAD
139	WP/18876/2022	SRIDEVI POLAVARAPU Vs THE STATE OF TELANGANA	RAVIKANTH SHINDE	GP FOR INDUSTRIES COMMERCE M SRIKANTH REDDY (SC FOR TGIIC) (R2) B RAJESHWAR REDDY (R4)	RANGA REDDY
140	WP/33545/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(Substitute Petition) IA 3/2026(Substitute Petition) IA 4/2026(Direction Petition) IA 5/2026(Direction Petition)	SRIDEVI POLAVARAPU Vs TELANGANA INDUSTRIAL INFRASTRUCTURE CORPORATION-INDUSTRIAL AREA LOCAL AUTHORITY	RAVIKANTH SHINDE	M SRIKANTH REDDY (SC FOR TGIIC) GP FOR INDUSTRIES COMMERCE (R2) ALI FAROOQ (R6) SRI RAGHURAM NUDURUMATI	RANGA REDDY
141	WP/18225/2026 IA 1/2026(Direction Petition)	SMT. SRIDEVI POLAVARAPU Vs THE STATE OF TELANGANA	RAVIKANTH SHINDE	GP FOR INDUSTRIES COMMERCE M SRIKANTH REDDY (SC FOR - TGIIC) (R3) V NARASIMHA GOUD(SC FOR HMDA) (R9) ALI FAROOQ (R5)	HYDERABAD

142	WP/18229/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	M/S. SUPER OLEFINS PRIVATE LIMITED, Vs STATE OF TELANGANA,	PRABHAKAR PERI	GP FOR REVENUE M SRIKANTH REDDY (SC FOR TGIIC) (R4)	HYDERABAD
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SPECIALLY IDENTIFIED CASES (AT 3.45 PM)

143	CC/2619/2017 IA 1/2025(Condone Delay in Rep) IA 2/2025(Permission Petition) WP/19872/2017	B.Santoli Vs Smt. Ranjeev R.Acharya ,	CH GANESH	GP FOR SERVICES I (R2) K PRADEEP REDDY (R3)	NALGONDA RR 1 AND 2 NOTICE SERVED.
144	WP/19872/2017 IA 1/2017(WPMP 24287/2017)(Directio n Petition) IA 2/2017(WPMP 54624/2017)(Implea d Petition) IA 1/2024(Permission Petition)	B SANTOLI Vs STATE OF TELANGANA, REP BY PRL. SECY, EDU. DEPT AND ANOTHER	CH GANESH	GP FOR EDUCATION GP FOR SERVICES I (R6)	NALGONDA
145	CC/876/2018	Dasari Chinnaiah, Vs Smt. Ranjeev R.Aeharya,	CH GANESH	GP FOR SERVICES I	NALGONDA
146	CC/898/2018	S.Subadra Vs Smt.Ranjeev R. Acharya, IAS,	CH GANESH	GP FOR SERVICES I	KARIMNAGAR SR NOTICE SERVED.
147	CC/1012/2018	B.SEKHAR Vs Smt Annapurna IPS	GP FOR SERVICES IV	GP FOR HOME	RANGA REDDY SR NOTICE SERVED.
148	CC/3072/2018	Bantu Balappa Vs Sri. D. Ronald Rose	K VENUMADHAV	GP FOR SERVICES I	MAHABUBNA GAR SR notice served.
149	CC/916/2019	Mohd.Abdul Hameed Vs Shri Aravind Kumar, IAS. and Another	P RAGHAVENDRA REDDY	G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) LAKKADI DAYAKER REDDY (R2)	HYDERABAD
150	CC/1386/2021 IA 1/2021(Direction Petition) WP/16932/2020	M/s. Vaishnavi Constructions Vs Sri. Gopal Krishna	BETHI VENKATESWARLU	N SREEDHAR REDDY (SC FOR TGSPDCL)	RANGA REDDY
151	WP/16932/2020 IA 1/2020(Direction Petition)	M/S.VAISHNAVI CONSTRUCTIONS Vs THE TELANGANA STATE SOUTHERN POWER DISTRIBUTION AND 6 OTHERS	BETHI VENKATESWARLU	N SREEDHAR REDDY (SC FOR TGSPDCL) (R4) M/s RESU LAW OFFICE (R7)	RANGA REDDY